

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE
LOK SABHA
UNSTARRED QUESTION NO. 3371
ANSWERED ON 21TH MARCH, 2023

MARKET SHARE OF BIOPESTICIDES

3371. SHRI RAMESH CHAND BIND:
SHRI E.T. MOHAMMED BASHEER:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:-

- (a) the details of the market share of biopesticides in the pesticide market in the country;
- (b) whether the Government is contemplating to increase the use of bio-pesticides due to adverse effect of chemical pesticides on the crops, livestock and human health;
- (c) if so, the details thereof along with the various steps taken by the Government to encourage the use of bio-pesticides during the last three years;
- (d) whether the Kerala Government have made a representation to the Union Government to ban the pesticides; and
- (e) if so, the details of the actions being taken by the Government?

ANSWER

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a): The details of market share of bio-pesticides in terms of consumption of Bio-pesticides against the total pesticides consumption for a period from 2017-18 to 2021-22 is given below:

Year	Consumption (in Metric Tons /Technical Grade)			Share of Bio Pesticides
	Chemical Pesticides	Bio-Pesticides	Total	
2017-18	63406	7174	70580	10.16%
2018-19	59669	7203	66872	10.77%
2019-20	61701	8847	70548	12.54%
2020-21	62193	8647	70840	12.21%
2021-22	58720	8899	67619	13.16%

(b) & (c): The Government of India has taken various steps to promote the use of bio pesticides. Simplified guidelines have been formulated by Registration Committee (RC) for the registration of bio pesticides. For bio-pesticides, provisional registrations are being granted under Section 9(3B) of the Insecticides Act, 1968 alongwith the permission for commercialization during the provisional registration period of two years based on the confirmation of molecular identity of the strain from ICAR-National Bureau of Agriculturally Important Microorganisms (ICAR-NBAIM) and quality verification of the product from Central Insecticide Laboratory (CIL).

Further, Ministry of Agriculture and Farmers Welfare through its Krishi Vigyan Kendras (KVKs), ICAR and Central Integrated Pest Management Centers (CIPMCs) located in 28 States and 2 UTs, etc conduct various training programmers such as Farmers Field Schools, two/five days HRD programmers, Kisan Goshthis, IPM Exhibitions and Seed Treatment Campaigns where awareness is created amongst farmers, NGOs/Pesticide dealers/State agriculture functionaries on use of bio pesticides, bio control agents and botanical formulations as an alternative to chemical pesticides for pest management, safe and judicious use of chemical pesticides, usage, dose and label claim instructions as approved by RC.

In Rabi season 2021-22 CIPMCs also demonstrated importance of seed treatment by using biopesticides. Details of various Integrated Pest Management (IPM) activities carried out during last three year is enclosed as **Annexure – I**.

(d) & (e): During February 2019, Government of Kerala prohibited the sale, distribution and use of Glyphosate and its derivatives for 60 days throughout the State of Kerala. Government of Kerala further requested to Central Government and recommended to prohibit the sale, distribution and use of Glyphosate and its derivatives throughout the State of Kerala. The Report of the Government of Kerala was uploaded on the website of the Directorate of Plant Protection Quarantine and Storage (DPPQ&S), Faridabad. The matter was examined by the subcommittee constituted by Registration Committee and as per recommendation of the sub-committee, a draft notification seeking objections and suggestions from various stakeholders was published vide S.O. 2268 (E) dated 07.07.2020 for restriction on use of Glyphosate and to be allowed through Pest Control Operators (PCOs). After considering the objections & suggestions received on draft gazette notification and after consultation with Central Insecticides Board, Central Government has published final notification vide S.O. 5010 (E) dated 25.10.2022 for restriction on use of Glyphosate and its use to be allowed through Pest Control Operators (PCOs) only.

Physical achievements of the Schemes (2019-20 to 2021-22)

Component/Activity	2019-20		2020-21		2021-22	
	Target	Achievement	Target	Achievement	Target	Achievement
IPM-Survey area (in lakh ha)	9.00	8.10	10.35	9.80	10.00	11.10
Lab production of bio-control agents (in millions)	2200	2111.20	3000	2500.02	3300	2890.19
Area Augmented (in lakh Ha)	0.90	0.89	1.50	1.32	1.65	1.44
Area Conserved (in lakh Ha)	8.50	8.42	9.00	8.09	8.85	8.95
No. of FFS	720	712	351	351	282	282
No of Farmers trained	21,600	21,360	10,530	10,530	9,870	9,870
No. of HRD (2 Days)	120	101	30	28	80	80
No of Farmers trained	4,880	4,120	1,200	1,120	3,200	4,368
